

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 16.08.2022**

**COURT OF REGISTRAR**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
1.	I.A. No. 2748 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Agarwal Agencies Pvt. Ltd. & Ors. Vs. Dove Infrastructure Pvt. Ltd.	Abhishek Anand
2.	I.A. No. 2768 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Dhani Loans & Services Ltd. Vs. Champa Impex Pvt. Ltd.	Gautam Singh
3.	I.A. No. 2769 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Imax Infrastructure Pvt. Ltd. Vs. Aditya Kumar Tibrewal, Resolution Professional of Sri Balaji Forest Products Pvt. Ltd. & Ors.	Manisha Pandey
4.	I.A. No. 2775 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Regional P.F. Commissioner Vs. Ashish Chha Wchharia & Anr. Resolution Professional for Jet Airways (India) Ltd.	B.B. Pradhan
5.	I.A. No. 2770 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Suresh Chandra Jena Vs. Totale Global Pvt. Ltd. & Ors.	Richa Singh
6.	I.A. No. 2782 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Trident Fabricators Pvt. Ltd. Vs. Hiranmayee Energy Ltd.	Soumya Dutta
7.	I.A. No. 2776 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	JKM Infrastructure Pvt. Ltd. Vs. Cadillac Infotech Pvt. Ltd.	Atul Sharma

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By order  
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